

furnished in Railway Workshops costs about Rs. 13,000/- more than timber bodied third class coach.

#### SUGAR-CANE CULTIVATION

\*958. **Shri S. C. Singhal:** Will the Minister of Food and Agriculture be pleased to state:

(a) the average percentage of the recovery of sugar from sugar-cane and the yield of sugar-cane per acre; and

(b) what was the area under sugar-cane cultivation during each year, for the last five years?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) The All India percentage of recovery of sugar from cane during the season 1952-53 was 9:97. The average yield of sugar-cane per acre during that year was 2,693 Lbs.

(b) The area under sugar-cane during the years 1948-49 to 1952-53 was as under:

( figures in '000 acres)

1948-49	1949-50	1950-51	1951-52	1952-53
3,752	3,624	4,217	4,792	4,376

#### INDIAN LABOUR CONFERENCE

\*959. **Shri B. S. Murthy:** Will the Minister of Labour be pleased to state the important subjects discussed and conclusions arrived at the 13th session of the Indian Labour Conference held at Mysore from the 7th to 9th January, 1954?

**The Deputy Minister of Labour (Shri Abid Ali):** The subjects discussed were:—

- (1) Review of I.L.O. Conferences and Committees held recently;
- (2) Technical Assistance;
- (3) Problems of women labour;
- (4) Wage-fixing machinery;
- (5) Implementation of the Industrial Statistics (Labour) Rules;

- (6) Gorakhpur Labour Scheme;
- (7) Uniformity in legislation relating to Maternity Benefits; and
- (8) Payment of Provident Fund dues to a subscriber before retirement.

The two resolutions which were adopted at this conference have already been placed on the Table of the House. The Conference made several suggestions with regard to the other items.

#### RAILWAY CLEARING ACCOUNTS STAFF

\*960. **Shri T. K. Chaudhuri:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that about 240 repatriated staff of the Railway Clearing Accounts Officer, Delhi who were sheltered in one-roomed accommodation in June, 1948 as a temporary arrangement, have not been provided with any alternative accommodation up till now;

(b) whether these persons forfeit their full-house rent allowance over and above half of the standard rent, or 10 per cent. of the pay, whichever is less;

(c) the reasons therefor; and

(d) whether Government have any plans in the near future to provide them with suitable accommodation?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes, Sir. 10 employees have, however, since been provided with separate accommodation.

(b) Yes, Sir.

(c) The House rent allowance is paid to the staff who are not provided with any Government accommodation and is not admissible to those who occupy accommodation provided by Government.

(d) Yes, Sir. Shortage of quarters is being made up every year, on a programmed basis. Independent